

**GOVERNMENT OF INDIA**  
**MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA**

**STARRED Q. NO. 489**

**ANSWERED ON 04.04.2025**

**INDIANS VISITING USA ON VALID VISA**

**†\*489. SHRI AMRA RAM**

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

**(a) the total number of Indian citizens in the United States of America (USA) along with the break-up of citizens holding valid visas and those who went via the dunki route; and**

**(b) the action being taken by the Government against the persons involved in sending people via dunki route?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS**

**(SHRI KIRTI VARDHAN SINGH)**

**(a) & (b) A statement is laid on the table of the House.**

**STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (B) OF THE  
LOK SABHA STARRED QUESTION NO. \*489 FOR REPLY ON  
04.04.2025 REGARDING INDIANS VISITING USA ON VALID VISA  
ASKED BY SHRI AMRA RAM**

**As per 2024 estimates, there are 20,77,158 NRIs in the United States of America. Government of India does not have the break-up of the NRIs holding various categories of U.S. visas. This data is also highly dynamic, because an individual could be transitioning from one visa status to another.**

**Government of India does not maintain data on the number of people who may have entered the U.S. via illegal means and routes. Data on such people is only received from the U.S. authorities in the context of repatriation exercises from time to time.**

**Based on the harrowing accounts and testimonies of returning deportees, the Central and the respective State Governments / agencies have registered cases, and investigations as well as actions are ongoing against several illegal immigration agents, criminal facilitators and human trafficking syndicates that run these rackets.**

**\*\*\*\*\***